

ITEM NO.11

Court 14 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 566-567/2020

RAM GOPAL VERMA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.75270/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.75269/2020-EXEMPTION FROM FILING O.T. and IA No.75281/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.75279/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..)
IA No. 104071/2020 - AMENDMENT IN CAUSE TITLE
IA No. 104072/2020 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 16-11-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Appellant(s) Mr. Manoj K. Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for correction/amendment with application for exemption from filing attested affidavit stand allowed in terms of the averments made in the applications.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(R.S. NARAYANAN)
COURT MASTER